



ಕರ್ನಾಟಕ ರಾಜ್ಯ ವಕೀಲರ ಪರಿಷತ್ತು
KARNATAKA STATE BAR COUNCIL

Old Election Commission Office, Dr. Ambedkar Veedhi, Bangalore - 560 001

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ಅಧ್ಯಕ್ಷರು

Anil Kumar .J .M
Chairman

Ref. KSBCL/868/2020

Date : 3.8.2020

CIRCULAR

COVID- SURAKSHA POLICY

The Karnataka State Bar Council has come up with Covid-Suraksha Policy for the advocates who are the members to Karnataka Advocates' Welfare Fund Trustee Committee . The application form is appended in the Karnataka State Bar Council website ksbc.org.in. The same shall be submitted on or before 14.8.2020.

FEATURES OF THE COVID- SURAKSHA POLICY

1. The Advocate should be the member of Karnataka Advocates' Welfare Fund Trustee Committee
2. The age of the Advocate must not be more than 65 years
3. The advocates who have taken Corona Insurance policies may not apply
4. Policy coverage will commence 15 days, next after issuance of policy
5. Policy period shall be for 6 months from the date of commencement
6. Sum Insured under this policy is Rs. One Lakh.


(ANILKUMAR. J. M)
CHAIRMAN